

Item No. 03

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 1011/2024

Mr. Islam

Applicant

Versus

M/s Symbiosis Pharmaceuticals Pvt Ltd. & Ors.

Respondent(s)

Date of hearing: 05.08.2024

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON
HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**

Applicant: Mr. Maitreya, Adv.

ORDER

1. Allegation of the Applicant in this Original Application is that the Respondent No. 1 and 2 industries owned by the Respondent No. 3 are causing environmental pollution including water pollution particularly in Markanda River, as well as air pollution in the Kala Amb region of Sirmaur District of Himachal Pradesh. The plea of the applicant is that these units are discharging untreated harmful chemicals, heavy metals and pharmaceuticals residues which are severely degrading the quality of river water and contributing to the air pollution in the region. Learned counsel for the applicant during the course of argument has submitted that though fine of Rs. 43 lakhs has been imposed upon the Respondent No. 1 and electricity connection of the Respondent No. 2 has been severed but these units are illegally operating in complete disregard to the orders which have been passed against them.

2. The OA raises substantial issue relating to the compliance of environmental norms.

3. Issue notice to the respondents. Applicant is directed to serve the respondents and file affidavit of service atleast one week before the next date of hearing.

4. Another Original Application being Original Application No. 515/2022 *Dharamvir Vs. State of Haryana & Anr.* relating to the pollution caused by the factories located at Kala Amb Trilokpur is under consideration before the Tribunal.

5. Hence, let this OA be listed along with OA No. 515/2022 on 08.11.2024.

Prakash Shrivastava, CP

Arun Kumar Tyagi, JM

Dr. A. Senthil Vel, EM

August 05, 2024
Original Application No. 1011/2024
AS.